# CENTRAL ADMINISTRATIVE TRIBUNAL ERNAKULAM BENCH

## <u>CP(C) No.180/00006/2019</u> <u>in</u> <u>Original Application Nos.180/00309/2016</u>

Tuesday, this the 19th day of February, 2019

### Hon'ble Mr. E.K. Bharat Bhushan, Administrative Member Hon'ble Mr.Ashish Kalia, Judicial Member

- M.C.Jaysree, W/o.Shri.T.K.Sumithran, aged 66 years
   Administrative Officer (Retd), Nehru Yuva Kendra Sangathan
   Thiruvathira House, Sree Muthappan Temple Road
   Ottathengu, Avail P.O
   Kannur 670 008
- M.K.Valsala, W/o.Late.Shri.P.N.Balakrishnan, aged 64 years
   Accounts Clerk-cum-Typist, (Retd),
   Nehru Yuva Kendra Sangathan
   Vanika, Calicut Road
   Chemadu, Thirurangadi P.O
   Malappuram District 676 306
   Petitioners

(By Advocate – Mr.C.S.G Nair)

#### Versus

- Upma Chawdhry, IAS, (Father's name not known to the petitioner)
   Secretary, Youth Affairs & Sports
   Sasthri, New Delhi 110 001
- N.Raja, (Father's name not known to the petitioner)
   Director General
   Nehru Yuva Kendra Sangathan
   5- Jeevan Deep Building, Ground Floor
   Parliament Street, New Delhi 110 001
- S.Satheese (Father's name not known to the petitioner)
   Zonal Director
   Nehru Yuva Kendra Sangathan
   Press Club Road, Trivandrum 695 001
- 4. Sunil Malik (Father's name not known to the petitioner)

.2.

Pay and Accounts Officer Nehru Yuva Kendra Sangathan No.33, 16<sup>th</sup> Main, 5<sup>th</sup> B Cross Road

**Metropolitan Housing Society** 

BTM Layout, Bangalore – 560 076

Respondents

(By Advocate – Mr.K.Kesavankutty, ACGSC)

This Application having been heard on 19.2.2019, the Tribunal on the same day delivered the following:

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ORDER (ORAL)

Per: Mr.E.K.Bharat Bhushan, Administrative Member

When the for consideration today, matter came up Mr.K.Kesavankutty, ACGSC, learned counsel for the respondents submitted that an affidavit has been filed wherein it is stated that the order of this Tribunal dated 30.1.2017 has been fully complied with. In addition to the compliance affidavit filed, Shri.K.Kesavankutty submitted a copy of the PFMS Generated Print Payment Advice, mentioning the details in respect of the 2<sup>nd</sup> applicant as well (The bills with regard to the first applicant had

2. We see that there has been substantial compliance of the order of this Tribunal. Hence, the Contempt Petition is closed and notice discharged.

(ASHISH KALIA) JUDICIAL MEMBER

already been furnished).

(E.K.BHARAT BHUSHAN) **ADMINISTRATIVE MEMBER** 

#### **List of Annexures**

Annexure P1 - True copy of the order dated 30.1.2017 in O.A No.309/2017 of the Hon'ble CAT, Ernakulam

Annexure P2 - True copy of the Office Order NYKS/Pers/legal-dycis/254 dated 20.3.2017

Annexure R3 - A copy of office order dated 16.1.2019

Annexure R3(a) - True copy of the payment advice dated 31.1.2019

Annexure R3(b) - True copy of the receipt signed by the 1<sup>st</sup> petitioner

Annexure R3(c) - True copy of the salary arrears of Rs.1,05,351/due to the  $2^{nd}$  petitioner

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